

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 (A) of the Companies Act, 1956 :-

- (a) (i) Review by the Government on the working of the National Hydroelectric Power Corporation Limited for the year 1985-86.
- (ii) Annual Report of the National Hydroelectric Power Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3422-B/86]

- (b) (i) Review by the Government on working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1985-86
- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3422-C/86]

- (c) (i) Review by the Government on the working of the Rural Electrification Corporation Limited for the year 1985-86.
- (ii) Annual Report of the Rural Electrification Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3422-D/86]

11.53 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 24th November, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

11.54 hrs.

ESTIMATES COMMITTEE

[English]

Statements re : action taken by Government on the recommendations

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to lay on the table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I of :

- (i) Twenty Second Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Eighty Ninth Report of the Committee (Seventh Lok Sabha) on the Ministry of Finance (Department of Revenue)—Central Board of Excise and Customs.
- (ii) Twenty Sixth Report of Estimates, Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Seventy Fourth Report of the Committee (Seventh Lok Sabha) on the Ministry of Agriculture-Distribution of Fertilizer.